

Form.1**List of cases filed in e-filing during the month of August, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of August, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of August, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of August, 2024**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of August, 2024**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of August, 2024**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. 7/2021	Nomula Brothers, Guntur Vs Balaji Textiles & 4 Ors	G.Rama Chandra Rao Vs D.P.Rama Krishna	16.06.2021	No	30.08.2024	1170	Contested	-	-	-
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 7/2023	M/s.Kami India and DK Associates Vs. Union of India	Sri S. Arun Dev, Advocate for Petitioner/DHr Vs. Sri. S. Sreerama Murthy, Advocate for Respondent/JDr	04.09.2023	Not Applicable	05.08.2024	336 days	Contested	-	-	U/Or.21 R.43, 64 to 66 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 36/2024	M/s. Durga Engineering Enterprises, VSP. Vs. M/s. Rashtriya Ispat Nigam Limited	Sri A.V.S. Subrahmanyam, Advocate for Petitioner Vs. Sri C.S. Sekhar, Advocate for Respondent	03.08.2024	Not Applicable	27.08.2024	24 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 16/2021	M/s. Soham Foundation Engineering Pvt. Ltd. Vs. NTPC Limited	Sri K. Ravi, Advocate for Petitioner Vs. Sri C.Syama Sundara Rao, Advocate for R1, R2 is an Arbitrator	16.01.2021	Not Applicable	27.08.2024	1229 days	Contested	-	-	U/sec.34 of Arb. & Con. Act
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2024	Rashtriya Ispat Nigam Limited and another Vs. M/s. Star Alloys and Chemicals Pvt. Ltd and another	Sri A.Srinivas Advocate for Petitioner Vs. Sri. K.Gnani Vivek for R1, R2 is an Arbitrator	25.01.2024	Not Applicable	28.08.2024	216 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act

Form.7 Summary of Commercial Cases during the month of August, 2024						
Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	86	7	4	89
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	136	5	10	131

